PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

MEDIAONE GLOBAL ENTERTAINMENT LIMITED

REGISTERED OFFICE: OLD NO. 1/38, NEW NO. 1/38, MATAJI COMPLEX, FLAT NO. 32, 1ST LANE, WALLERS ROAD, MOUNT ROAD, CHENNAI, TAMIL NADU- 600002

Tel. No. +91-44-45544028; E-mail: contact@mediaoneglobal.in; Website: www.mediaoneglobal.in CIN: L65993TN2002PLC065402

OPEN OFFER FOR ACQUISITION OF 38,27,200 FULLY PAID UP EQUITY SHARES OF FACE VALUE OF Rs. 10/- EACH REPRESENTING 26.00% OF TOTAL PAID-UP AND VOTING EQUITY SHARE CAPITAL OF MEDIAONE GLOBAL ENTERTAINMENT LIMITED (HEREINAFTER REFERRED AS "TARGET COMPANY") FROM PUBLIC SHAREHOLDERS OF TARGET COMPANY HAVING ITS REGISTERED OFFICE AT "OLD NO. 1/38, NEW NO. 1/38, MATAJI COMPLEX, FLAT NO. 32, 1ST LANE, WALLERS ROAD, MOUNT ROAD, CHENNAI, TAMIL NADU, 600002"; BY M/S. PPG INTERNATIONAL LIMITED (HEREINAFTER REFERRED AS "ACQUIRER") PURSUANT TO AND IN ACCORDANCE WITH REGULATION 3(1) AND REGULATION 4 OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 SUBSEQUENT AMENDMENT AND **THERETO** ("SEBI (SAST) REGULATIONS, 2011").

This Public Announcement ("PA" / "Public Announcement") is being issued by Kunvarji Finstock Private Limited ("Manager to the Offer") for and on behalf of the Acquirer to the public shareholders (as defined below) of the Target Company ("shareholders") pursuant to and in compliance with, amongst others, Regulation 3(1) and Regulation 4 of the SEBI (SAST) Regulations, 2011.

Definition:

For the purposes of this Public Announcement, the following term would have the meanings assigned to it below:

"Paid-up Equity Share Capital" means Rs. 14,72,00,000/- (Rupees Fourteen Crore Seventy Two Lakh Only) divided into 1,47,20,000 (One Crore Forty-Seven Lakh Twenty Thousand) Equity Shares of Rs. 10/- (Rupees Ten Only) each.

"Public Shareholders" shall mean all the public equity shareholders of the Target Company excluding (i) the Acquirer and (ii) the persons deemed to be acting in concert with the Acquirer and seller, promoters and promoter group of Mediaone Global Entertainment Limited.

"Equity Share" Equity shares shall mean fully paid up equity shares of the target Company face value of Rs. 10/-(Rupees Ten Only).

1. OFFER DETAILS

- Offer Size: The open offer is being made by the Acquirer for acquisition of 38,27,200 (Thirty Eight Lakhs Twenty Seven Thousand and Two Hundred) equity shares constituting 26.00% of voting capital of the Target Company, subject to terms and conditions mentioned in this Public Announcement, Detailed Public Statement ("DPS") and the Letter of Offer ("LOF") that are proposed to be issued in accordance with SEBI (SAST) Regulations, 2011.
- Offer Price: The offer price is Rs. 2/- (Rupees Two Only) per equity share ("offer price") is calculated in accordance with Regulation 8(2) of the SEBI (SAST) Regulations, 2011. Assuming full acceptance of the offer, the total consideration payable by the Acquirer would be Rs. 76,54,400/- (Rupees Seventy Six Lakhs Fifty Four Thousand and Four Hundred Only).
- **Mode of payment (cash/** security): The offer price is payable in cash, in accordance with the provision of Regulation 9(1) (a) of the SEBI (SAST) Regulations, 2011.
- **Type of offer (Triggered offer, Voluntary offer/ Competing offer etc.): This offer is triggered offer made in compliance with Regulations 3(1) and 4 of the SEBI (SAST) Regulations, 2011.**
- On July 29, 2022, the acquirer has signed a share purchase agreement ("SPA") with the seller/promoter/promoter group of the target company to acquire 75,54,359 equity shares of Rs. 10/- each, constituting 51.32% of the existing total equity share capital of the Target Company.
- As on the date of this Public Announcement, the Acquirer do not hold any equity shares of the Target Company.

2. TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS (UNDERLYING TRANSACTION)

This open offer is being made pursuant to the execution of the following Share Purchase Agreement by the Acquirer:

Details of underlying transaction						
Type of Transaction (direct/ indirect)	Mode of Transaction	Shares / Voting rights acquired/ proposed to be acquired		Total Consideration for shares / Voting	Mode of payment	Regulation
	(Agreement/ Allotment/ market purchase)	Number	% of total equity / voting capital*		(Cash/ Securities)	which has triggered
Direct Acquisition	Shares Purchase Agreement Dated July 29, 2022	75,54,359 (Seventy Five Lakhs Fifty-Four Thousand Three Hundred and Fifty Nine Only)	51.32% of the paid-up equity share capital	1,51,08,718 (Rupees One Crore Fifty- One Lakhs Eight Thousand Seven Hundred and Eighteen Only)	Cash	Regulation 3(1) & 4 of SEBI (SAST) Regulations, 2011

^{*}The difference, if any, in the percentage is due to rounding-off.

The acquirer has given Power of Attorney dated 28/07/2022 to Mr. J. Jayakumar for all matters related to this Open Offer

3. ACQUIRER

Details		Acquirer	Total	
Name of Acquirer		PPG International Limited	-	
Address		69 Wigmore Street, Third Floor, London, England	-	
Name(s) of persons in control/promoters of Acquirer		Dr. Murali Manohar Jayabalan – Director (PPG International Limited)	-	
Name of the Group, if any, to which the Acquirer belong to		None	-	
Pre-transaction	No. of Equity Shares	Nil	Nil	
shareholding	% of total equity / voting capital	Nil	Nil	
Proposed shareholding	No. of Equity Shares	75,54,359	75,54,359	
after acquisition of shares which Triggered the open offer	% of total equity / voting capital	51.32%	51.32%	
Any other interest in the Target Company		None		

Note: There are no Persons Acting on Concert (PACs) in respect of this Offer in terms of Regulation 2(1) (e) of the SEBI (SAST) Regulations, 2011.

4. DETAILS OF SELLING PROMOTER SHAREHOLDER

The Acquirer has entered into the Share Purchase Agreement ("SPA") with the selling promoter shareholder on July 29, 2022, for acquisition of 75,54,359 fully paid up equity shares ("Sale Shares") of Rs. 10/- each representing 51.32% of the existing fully paid up capital and voting equity share capital of Target Company at a price of Rs. 2/- (Rupees Two Only) per equity share aggregating to Rs. 1,51,08,718/- (Rupees One Crore Fifty One Lakhs Eight Thousand Seven Hundred and Eighteen Only) subject to the terms and Conditions as mentioned in the SPA. The details of the selling promoter shareholder ("Seller") are as stated hereunder:

Sr.	Name of Selling	Address	Nature of Entity	Part of Promoter/ Promoter Group (Yes/No)	Details of Shares/ Voting Rights held by the Selling Promoter Shareholder			
No	Promoter				Pre Transaction*		Post Transaction	
	Shareholder				No. of Shares	%	No. of Shares	%
1	Shri Pathee Investments Private Limited*	"Venkata Nivas", No. 3/429 A, Lakshmi Vandana Nagar, Kottivakam Chennai 600041	Company	Yes	75,54,359	51.32	NIL	NIL
	Total				75,54,359	51.32	NIL	NIL

^{*}The difference, if any, in the percentage is due to rounding-off.

^{*}M/s. Shripathee Investments Private Limited through its director Mr. M.V.S. Ananthakrishnan give power of attorney to Mr. S.Sankar for selling its shares under Open Offer.

5. TARGET COMPANY

Name of the Company	Mediaone Global Entertainment Limited	
Registered Office	Old No. 1/38, New No. 1/38, Mataji Complex, Flat no. 32, 1st Lane, Wallers Road,	
	Mount Road, Chennai, Tamil Nadu, 600002	
Tel. No.	+91-44-45544028	
Email id	contact@mediaoneglobal.in	
CIN	L65993TN2002PLC065402	
Exchange where Listed	BSE Limited (Bombay Stock Exchange Ltd.)	

The Target Company is listed on BSE Limited. The equity shares are placed under Group 'XT' having a Scrip Code of 503685 and Symbol MEDIAONE on BSE Limited. The ISIN of Equity Shares of Target Company is INE828I01019.

6. OTHER DETAILS

- All the details of the open offer would be published shortly in newspapers vide a detailed public statement on or before August 05, 2022 in compliance with Regulations 13(4) and 14(3) of the SEBI (SAST) Regulations, 2011.
- The Acquirer accepts full responsibility for the information contained in this PA and also undertake that they are aware of and will comply with their obligations under the Regulation 25(1) of SEBI (SAST) Regulations, 2011 and have adequate financial resources to meet the Offer obligations.
- This offer is not a competitive offer in terms of Regulation 20 of the SEBI (SAST) Regulations, 2011.
- The offer is not conditional upon any minimum level of acceptance pursuant to the terms of Regulation 19(1) of the SEBI (SAST) Regulations, 2011.

ISSUED ON BEHALF OF ACQUIRER BY MANAGER TO THE OFFER



Name : Kunvarji Finstock Pvt. Ltd

Address: Block B, First Floor, Siddhi Vinayak Towers,

Off S. G. Highway Road, Mouje Makarba,

Ahmedabad, Gujarat - 380051

Tel. No. : 079-66669000 **Website** : www.kunvarji.com **SEBI Reg. No.** : MB/INM000012564

Contact Person: Mr. Niraj Thakkar / Mr. Ronak Dhurve

Email Id : niraj.thakkar@kunvarji.com

For and on behalf of PPG International Limited

Mr. J. Jayakumar (Authorized Signatory)

Date: July 29, 2022 Place: Chennai